

OFFICE OF DISTRICT & SESSIONS JUDGE, FARIDKOT
PUBLIC NOTICE

Applications for the following posts are invited alongwith two recent identical passport size photographs with complete bio-data and attested photo copies of testimonials. The last date for receipt of applications is **16.12.2017 till 5.00 p.m.** No application will be entertained thereafter. Incomplete applications will be rejected. This office will not be responsible for any postal delay or wrong delivery, whatsoever.

Sr. No.	Name of the post	No of Posts	Scale	Qualification	Age as on 01.01.2017
1.	Peon (including Peon, Orderly, Waterman, Chowkidar, Mali etc.)	Total-08 General-05 Ex-Serviceman (SC)-01 Sportsman (SC)-01 Physically Handicapped -01	Rs.4900-10680 +1300/- Grade Pay (Pay will be granted as per Pb.Govt. letter No.7/204/2012-4FPI/66 dated 15.01.2015 and letter No. 7/204/2012-4FPI/1049 dated 21.12.2015 or as admissible from time to time.	The Candidate should have knowledge of Punjabi language upto middle standard.	18 to 37 years with relaxation in age to the reserved categories as per Punjab Govt. instructions.

Venue and schedule for checking of testimonials/Interview will be notified later on the website of this office i.e. "ecourts.gov.in" (Faridkot Page). No separate letters will be issued for the same, as such the candidates are advised to check the website and newspaper "Daily Chardi Kalan, Patiala" in routine for further information.

Note:-

1. No TA/DA will be paid for attending interview.
2. In case of any administrative reasons arising later on, interview can be postponed/ cancelled without any prior notice or the number of posts may increase or decrease and this office will not be responsible for the same. However, notice in this regard will be notified on official website of this office.
3. If no candidate from one category is found suitable then the candidate from the other category will be selected.
4. Date(s) of interview may be changed/extended depending upon unforeseen circumstances and number of candidates.
5. No separate call letters for interview will be issued and the candidates are required to appear for interview at their own with original certificates.
6. Merely satisfying the eligibility criteria do not entitle a candidate to be selected. The undersigned reserves the right to alter/modify or change any of the terms and conditions including selection criteria etc. spelt out in the advertisement.


District & Sessions Judge,
Faridkot.


Endst.No. 3677 /EB Dated 2/12/2017

Copy forwarded to :-

1. All the District & Sessions Judges in the State of Punjab, with the request to obtain and send the applications alongwith service record of retrenched/ surplus officials, if any, to this office on or **before 08.12.2017** for the posts of Peons.
2. All the Judicial Officers working in Faridkot Sessions Division, for displaying the same on the notice board of the Court.
3. The Manager, Daily Newspaper "Chardikala", Patiala, with the request to publish the above mentioned notice and send the copy of newspaper alongwith bill, under DAVP rates (Govt. approved rates), to this office at earliest.
4. The Employment Officer, Employment Exchange, Faridkot.
5. Shri Iqbal Khan, Inspection Clerk with the direction the upload to same on the official website.


District & Sessions Judge,
Faridkot.

Attested.


Superintendent,
District & Sessions Court,
Faridkot 2/12/17